

(c) if so, by what time?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) The Scheme of Revision of Pay Scales announced on 22-7-1988 provides that Lecturers who complete 8 years in the senior scale, as well as existing Lecturers having total service of 16 years or more will be eligible for promotion/placement to the post of Reader/Lecturer Selection Grade (both in the scale of Rs. (3700-5700). Only those persons who, inter-alia, have a Ph.D. degree are eligible for promotion as Reader. Those who do not possess Ph.D. degree but otherwise fulfil the prescribed requirements are to be designated as Lecturer Selection Grade. They could offer themselves for a fresh assessment after obtaining Ph.D. and if found suitable would be given the designation of Reader.

(b) No, Sir.

(c) Does not arise.

[English]

Financial Assistance to Kerala Government for Expansion of Ambedkar Villages

1534. SHRI KODIKKUNIL SURESH: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have given any financial assistance to the Government of Kerala for expansion of Ambedkar villages;

(b) if so, the amount sanctioned thereof;

(c) whether the Union Government have issued any directions to the Government of Kerala for the modifications of Ambedkar villages; and

(d) if so, the details thereof;

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) Yes, Sir. Rs. 81 lakhs were sanctioned in 1990-91 for the Government of Kerala for the integrated

development of rural habitats of Scheduled Castes into model settlements known as 'Ambedkar Gramams'.

(c) No.

(d) Does not arise.

Mid-day-Meal Programme for Schools

1535. SHRI S.S.R. RAJENDRA KUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to implement mid-day meal programme for children throughout the country; and

(b) if so, whether Government propose to name the scheme after the name of Late Shri M. G. Ramachandran?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) There is at present no concrete proposal to implement a Mid-day Meal Programme for school children throughout the country.

(b) Does not arise.

Central Wakf Council

1536. SHRI SYED SHAHABUDDIN: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to amend the Wakf Act further to bring it in line with the recommendations of the Central Wakf Council and the Working Group of Muslim MPs;

(b) whether the Government propose to promulgate the non-controversial provisions of the Wakf Act as demanded by various Muslim organisations and institutions;

(c) whether the Government of Haryana has demanded bifurcation of

the Punjab Wakf Board and the establishment of a separate Wakf Board for the State; and

(d) if so, the Government's reaction thereto?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Proposals to further amend the Wakf (Amendment) Act, in various ways are being examined.

(b) The provisions considered non-controversial, namely, Sections 66 G and 66 H of the Wakf (Amendment) Act, 1984 have since been enforced.

(c) A proposal to trifurcate the Punjab Wakf Board into separate Wakf Boards of Punjab, Haryana and Himachal Pradesh had been received from the Government of Haryana.

(d) It has been decided to extend the period of supersession of Punjab Wakf Board till 31-10-1991.

[*Translation*]

Stipend and Pay Scales for Trainees

1537. SHRI HARI KEWAL PRASAD: Will the Minister of LABOUR be pleased to state:

(a) whether practical training for two to four years in various trades is being imparted to unemployed youths by Delhi Administration in semi-Government institutions and private limited companies under the Apprenticeship Act of 1961;

(b) if so, the amount of stipend being paid to them;

(c) whether owners of some of the firms deduct some money out of the stipend for the holidays;

(d) if so, the reasons therefor;

(e) whether the Government propose to increase the amount of stipend; and

(f) if so, the details and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) The amount of stipend being paid is as under:—

	Per month
First year	— Rs. 290
Second year	— Rs. 330
Third year	— Rs. 380
Fourth year	— Rs. 440

(c) The Delhi Administration has reported that no such deductions are being made for the declared holidays of the firms.

(d) Does not arise.

(e) and (f) No, Sir. Government considers revision of stipend on recommendation by the Central Apprenticeship Council. At present there is no recommendation from the Council to consider the enhancement of the stipend.

[*English*]

Monuments in the Memory of Martyr

1538. SHRI SIMON MARANDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to erect monuments in the memory of martyrs of the country at Bhognadich, Pachkathia and Kachna places under Santhal Pargana of Bihar; and

(b) if so, the details thereof and the development programmes pertaining to tourism likely to be undertaken at